


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------|---------|---|
| CP 189/16 | TP 77/17 | Hearing | 433(e) | Software One India Pvt. Ltd. Vs IIHT Cloud Solutions Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|---|
| 12. | Josita Juriy Bojannak. J. | Petitioner |  |

Counsel for petitioner is present. Counsel is directed to comply the objections raised by the Registry over Form No.5 filed by him. None appeared for respondent. Respondent is called, absent.

List it on 07.08.2017.


MEMBER (J)